

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**20. IA 1793/2021 In C.P. (IB)/128(MB)2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024**

**NAME OF THE PARTIES: - Kailash Shah (RP Of Unique Sugar Ltd.)**  
**V/s**  
**Shri. Rajeev D. Nivatkar (IAS) Collector**  
**And District Magistrate Of Mumbai**  
**IN THE MATTER OF**  
**Agarwal Coal Corporation Pvt Ltd.**  
**V/s**  
**Uniue Sugar Ltd**

**Section: 60(5) Application under any other provisions - IBC, Rule 11  
of NCLT, 2016, U/s 9 of (IBC)**

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**ORDER**

**IA.No.1793/2021**: - Adv. Pooja i/b Manoj Harit appeared for the Applicant through VC. None appeared for the Respondent. At the request of the counsel for the Applicant, list this matter on **18.06.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**